

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 117 of 2016**

**Dated: 26<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Renew Wind Energy (AP) Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Mr. Varun Singh  
Mr. Pratyush Singh

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **25.05.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*